

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 167/TT/2022

Subject : Petition for determination of transmission tariff for the period from COD to 31.3.2024 for three assets under “POWERGRID works associated with North-Eastern Region Strengthening Scheme-V.”

Date of Hearing : 1.8.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Assam Electricity Grid Company Ltd. and 7 Others

Parties present : Shri Anand K. Ganesan, Advocate, PGCIL
Ms. Swapna Seshadri, Advocate, PGCIL
Shri Jai Dhanani, Advocate, PGCIL
Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile the Commission directed the Respondents to file reply in the matter by 18.8.2022 with an advance copy to the Petitioner, who may file a rejoinder, if any, on or before 30.8.2022. The Commission also observed that the due date for completion of pleadings shall be strictly adhered to and no extension of time shall be granted.

3. The petition shall be listed for hearing in due course along with Petition No. 41/TT/2022 and Petition No. 134/MP/2021 for which separate notice will be issued to the parties.

By order of the Commission

Sd/
(V. Sreenivas)
Joint Chief (Law)

